

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA

UNSTARRED QUESTION NO.3212
TO BE ANSWERED ON 22.03.2022

TARGETS UNDER ACCESSIBLE INDIA CAMPAIGN

3212. SHRIMATI APARUPA PODDAR:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI RAJENDRA DHEDYA GAVIT:
DR. KRISHNA PAL SINGH YADAV:
DR. SHRIKANT EKNATH SHINDE:
DR. HEENA GAVIT:
SHRI UNMESH BHAIYYASAHEB PATIL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether targets and deadline set under the Accessible India Campaign have been revised;
- (b) if so, the details of the original targets and deadlines and the revised targets and deadlines along with the reasons for revision;
- (c) the number of railway stations and Government buildings proposed to be made accessible along with the manner in which it is likely to be done and the current status thereof, State-wise;
- (d) whether directions have also been issued by the Government for other public buildings like restaurants to be made accessible; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

(a)& (b): The targets originally set under the Accessible India Campaign have not been revised, however the deadlines have been revised. The details of the targets and revised deadlines are attached at **Annexure-I**. In the Central Advisory Board meeting held on 26.11.2020, deadlines of the Campaign were reviewed and extended till 14th June, 2022. The reasons for revision of deadlines are:

- i) Slow progress by the Implementing agencies (State/UT Governments).
- ii) Severe effect of COVID 19 Pandemic on-site activities.

(c): As per the information received from Ministry of Railways in the year 2015, a target was set to make A1, A & B category railway stations fully accessible. Consequently, all 709 A-1, A & B category railway stations (erstwhile) have been provided with all facilities to make railway stations accessible for Divyangjans such as ramps, reserved parking near entrance, accessible toilets, accessible drinking water facilities, accessible lifts, "May I Help You" booths, signages etc. In

February, 2020 the harmonized guidelines for accessibility of Railways have been circulated for implementation over Indian railways. Indian Railways endeavor to provide comprehensive facilities and services to Divyangjan, which inter-alia include an easy use of information system, accessible infrastructure, various concessions to passengers travelling on Divyangjan concession Tickets, Human Assistance, Wheel Chairs, Signages, etc at railway stations on Indian Railways.

The state/UT Governments send proposals to the Ministry to provide accessibility features in the identified Government buildings. After conducting detailed scrutiny of the proposals, funds are released as per the provisions of scheme guidelines. If these are not as per the scheme guidelines or any deficiency is found in the proposal, clarification /revised proposal is sought from the Implementing agencies (State/UT Government).

Under the Accessible India Campaign, as per the information received from CPWD, retrofitting work of 1030 Central Governments buildings out of 1108 buildings has been completed. Further, 1671 State/UT Government owned buildings were audited for providing accessibility features in the most important government buildings in 48 cities. Out of these 1671 buildings, proposals for 1484 buildings were received from States/UTs. Out of the 1484 buildings, 1191 buildings were given funds as the proposals were found to be compliant with provisions of the Scheme. State-wisestatus of State/UT government buildings is at **Annexure II**.

(d) & (e): All public buildings including restaurants are to be made accessible as per the 'Harmonized Guidelines' which are the notified standards for accessibility in public buildings under the RPwD Rules, 2017. All stakeholders of the campaign have already been informed of the provisions of the Act, 2016 and Rules 2017. Further, the Department is also working with Ministry of Tourism for formulation of accessibility guidelines which can be applicable to tourist places including restaurants.

Statement referred to in part (b) of the Lok Sabha Unstarred Question No. 3212 for 22.03.2022 regarding “**Targets under Accessible India Campaign**”

The targets of Accessible India Campaign across three components are as under:-

I) Built-Up Environment –

Target 1.1: Conducting accessibility audit of 25-50 most important government buildings and converting them into fully accessible in 50 cities.

Original Target Deadline: July, 2016

Revised Target Deadline: 14th June, 2022

Target 1.2: Converting 50% of all the government buildings of National Capital and all the State capitals into fully accessible buildings.

Original Target Deadline: July, 2018

Revised Target Deadline: 14th June, 2022

Target 1.3: Conducting audit of 50% of government buildings and converting them into fully accessible buildings in 10 most important cities / towns of all the States (other than those, which are already covered in Target 1.1 and 1.2 above)

Original Target Deadline: July, 2019

Revised Target Deadline: 14th June, 2022

II) Transportation Sector –

a) Airports-

Target 2.1: Conducting accessibility audit of all the international airports and converting them into fully accessible international airports.

Original Target Deadline: July, 2016

Revised Target Deadline: 14th June, 2022

Target 2.2: Conducting accessibility audit of all the domestic airports and converting them into fully accessible airports.

Original Target Deadline: March, 2018

Revised Target Deadline: 14th June, 2022

b) Railways-

Target 3.1: Ensuring that A1, A & B categories of railway stations in the country are converted into fully accessible railway stations.

Original Target Deadline: July, 2016

Revised Target Deadline: 14th June, 2022

Target 3.2: Ensuring that 50% of railway stations in the country are converted into fully accessible railway stations.

Original Target Deadline: March, 2018

Revised Target Deadline: 14th June, 2022

c) Public Transportation-

Target 4.1: Ensuring that 10% of Government owned public transport carriers in the country are converted into fully accessible carriers.

Original Target Deadline: March, 2018

Revised Target Deadline: 14th June, 2022

III) ICT Ecosystem (Websites) –

a) Websites and Public Documents-

Target 5.1: Conducting accessibility audit of 50% of all government (both Central & State Governments) websites and converting them into fully accessible websites.

Original Target Deadline: March, 2017

Revised Target Deadline: 14th June, 2022

Target 5.2: Ensuring that at least 50% of all public documents issued by the Central Government and the State Governments meet accessibility standards.

Original Target Deadline: March, 2018

Revised Target Deadline: 14th June, 2022

b) Sign Language Interpreters-

Target 6.1: Training and developing 200 additional sign language interpreters.

Original Target Deadline: March, 2018

Revised Target Deadline: 14th June, 2022

c) TV Viewing –

Target 7.1: Developing and adoption of national standards on captioning and sign-language interpretation in consultation with National media authorities.

Original Target Deadline: July, 2016

Revised Target Deadline: 14th June, 2022

Target 7.2: Ensuring that 25% of all public television programmes aired by government channels meet these standards.

Original Target Deadline: March, 2018

Revised Target Deadline: 14th June, 2022.

Annexure-II

Statement referred to in part (c) of the Lok Sabha Unstarred Question No. 3212 for 22.03.2022 regarding “**Targets under Accessible India Campaign**”

State-wise status of for Government buildings completed/pending

S. No.	State/UT	No. of Buildings for which Proposals and Cost Estimate received	No. of Buildings funded	No. of Buildings which are reported by completed by state Government
1.	Andaman and Nicobar Island	25	25	23
2.	Andhra Pradesh	40	38	0
3.	Arunachal Pradesh	24	6	0
4.	Assam	24	24	0
5.	Bihar	26	21	21
6.	Chhattisgarh	52	47	20
7.	Chandigarh	43	43	39
8.	Delhi	18	18	3
9.	Goa	31	30	0
10.	Gujarat	48	26	24
11.	Haryana	89	64	3
12.	Himachal Pradesh	21	11	0
13.	Jammu and Kashmir	37	32	7
14.	Jharkhand	34	14	0
15.	Karnataka	49	47	0
16.	Kerala	28	28	0
17.	Lakshadweep	24	0	0
18.	Madhya Pradesh	100	31	0
19.	Maharashtra	159	142	135
20.	Manipur	28	0	0
21.	Meghalaya	24	24	17
22.	Mizoram	33	33	23
23.	Nagaland	29	29	0
24.	Odisha	50	40	26
25.	Puducherry	29	29	0
26.	Punjab	20	20	2
27.	Rajasthan	88	88	78
28.	Sikkim	35	35	26
29.	Tamil Nadu	41	30	15
30.	Telangana	18	16	7
31.	Tripura	14	14	0
32.	Uttarakhand	26	16	4
33.	Uttar Pradesh	141	137	87
34.	West Bengal	36	33	17
35.	Dadra and Nagar Haveli	0	0	0
Total		1484	1191	577
